

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

123

BENCH-II

Appeal No. 822/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Gautam Chakraborty		
Under Section	441		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASORA - Adm M. B. Gosavi Sd

ORDER

Ld. Counsel for the petitioner appears. He submits that RoC, Karnataka has sent the report but it is not available on record. Registry to place the same on record, if it is received. The matter to come up for further consideration on 24.10.2018.

List the matter on 24.10.2018.

Sd
(M. B. Gosavi)
Member(J)